

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Assistance in Arbitration matters.

Government Order No. 3250 -JK(LD) OF 2024.
Dated. 14 - 03- 2024.

It is hereby ordered that Shri Anishwar Chatterji Koul Standing Counsel shall assist in Arbitration matters pending before Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh in addition to his own assignments.

The allocation in this regard shall be made by the office of Ld. Advocate General.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. Law-Jud/153/2021-10.

Dated. 14 -03-2024.

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Commissioner Secretary to Government, General Administration Department.
3. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu
4. Director Archives, Archaeology and Museums, J&K, Jammu.
5. Director Litigation Jammu.
6. All Officers of Department of Law, Justice and P.A.
7. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Shri Anishwar Chatterji Koul, Standing Counsel.
9. Incharge Website, Department of Law, Justice and Parliamentary Affairs
10. Government Order File.
11. Concerned File.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
14-03-2024